

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 106229/2018 in Petition(s) for Special Leave to Appeal (C)
No(s). 9021/2018

(Arising out of impugned final judgment and order dated 27-03-2018
in LA No. 67/2010 passed by the High Court Of Judicature At
Allahabad, Lucknow Bench)

DINESH KUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(For Court 18.05.2018)

Date : 08-08-2018 This application was orally MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Vishwajit Singh, AOR
M/s. Vidhi International, AOR

For Respondent(s) Mr. Abhishek Chaudhary, AOR (mentioned by)

UPON being MENTIONED the Court made the following
O R D E R

List this I.A. on Friday, the 10th August, 2018.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER

Note: The SLP is listed for hearing on 10.08.2018 as item
No.58.